

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-7716-JK (LD) of 2026

DATED:- 25 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/6/2026

Dated:- 25- 06 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No:- 7716-JK(LD) of 2026 dated 25.06.2026.

S No.	Title of the case	OIC
1	CM (M) No. 71 /2025 titled Javed Iqbal Ahanger Vs UT of J&K and others.	Shri Shamas Din, Executive Engineer, PW(R&B) Division Kishtwar
2	WP(C) No. 828/2026 titled Arvind Kumar Versus UT of J&K and Ors.	Sh. Zaheer Ahmed, Executive Engineer PWD (R&B) Division Poonch,
3	O A No. 807/2024 titled Ravinder Singh Versus Union Territory of J&K and others.	Sh. Mohib Ali Bukhari, Under Secretary,
4	O.A. No. 214/2021 titled Showkat Ahmad Mir V/s UT of J&K and Ors.	Er. Manzoor Ahmad Parray) Executive Engineer PW(R&B) Division Vailoo,
5	WP(C) No. 1332/2025 titled Ahmed Din & others Vs UT of J&K and others.	Sh. Gh. Mohd Sheikh, Executive Engineer Ramban
6	WP(C) No.2845/2025 titled Bakhtor Singh Vs UT of J&K and others.	Sh. Gh. Mohd Sheikh, Executive Engineer, PMGSY Division Ramban
7	O.A. No. 554/2025 titled Tariq Abdullah Saraf V/s UT of J&K & Others.	Er. Tahir Ahmad Basu, Executive Engineer PW(R&B) Project Division-II Srinagar
8	WPC No. 3291/2025 titled Mangat Ram V/s UT of J&K & others.	Sh. Gh. Mohd Sheikh, Executive Engineer, PMGSY Division Ramban,
9	WP(C) No. 677/2025 CM No. 2664/2025 titled Sultan Mohd Versus UT of J&K and Ors.	Sh. Zaheer Ahmed, Executive Engineer PWD (R&B) Division Poonch,
10	O.A No. 1774/2025 titled Rahul Sharma& Anr. Vs UT of J&K & others	Shri Neeraj Vaid, presently posted as Executive Engineer PW(R&B) Division Ramnagar


